

था कि वह काश्मीर षड्यंत्र के मामले में अन्य अभियुक्तों के साथ शामिल थे। बाद में मामला वापस ले लिया गया था और वह अधिकारी सभी आरोपों से, जो उसके विरुद्ध लगाए गये मुक्त कर दिये गये।

बनारस हिन्दू विश्वविद्यालय की घटनाओं के सम्बन्ध में गिरफ्तारी

9022. श्री जगन्नाथ राव जोशी :

श्री सूरज भान :

श्री रामगोपाल शालवाले :

श्री रणजीत सिंह :

श्री नृज सुषण लाल :

श्री अटल बिहारी वाजपेयी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत नवम्बर और दिसम्बर में बनारस हिन्दू विश्वविद्यालय में हुई घटनाओं के सम्बन्ध में गिरफ्तार किये गये व्यक्तियों के नाम क्या हैं उनके विरुद्ध क्या आरोप हैं और वे किन-किन संगठनों से सम्बन्धित हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : राज्य सरकार से प्राप्त सूचना के आधार पर एक विवरण सदन के सभा पटल पर रखा जाता है। [पुस्तकालय में रखा गया। देखिये संख्या LT 1069/69]।

Primary Education Commission

9023. SHRI SHRI CHAND GOYAL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Primary School teachers submitted a memorandum to Government demanding the appointment of a Primary Education Commission for raising their grades and allowances and for conferment of voting rights to Primary teachers in the Council elections of State Legislative Councils from Teachers' Constituencies ;

(b) the reaction of Government to the above demands ; and

(c) whether any action has been taken by Government in this behalf ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (c). Yes, Sir ; the All India Organisation of the teachers of Primary Schools has demanded the appointment of primary Education Commission, but it is not considered advisable to do so for various reasons, including the following :—

(i) School Education, including Primary Education, is a State subject and it is for the State Governments to appoint such a commission, if they think it necessary.

(ii) Under Article 171(3)(c) of the Constitution, Primary Teachers are not eligible for the right of vote in the teachers' Constituencies.

(iii) The appointment of such a commission would raise expectations without corresponding arrangements to find the funds for implementing the recommendations, which might be made by it.

(iv) The Kothari Commission has recently made a comprehensive study of all the various problems of education including that of primary education. The appointment of a fresh commission for problems of primary education is, therefore, not considered to be necessary.

Revision of Grades and Allowances of Punjab Haryana and U. T. of Chandigarh Government Employees

9024. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that the grades and allowances of the Government employees of Punjab and Haryana have been revised from time to time ever since the reorganisation of Punjab in 1966 ;

(b) whether it is a fact that there was automatic application of the revised grades and allowances to the employees of the Union Territory of Chandigarh ;

(c) whether the practice of automatic application has been discontinued for some time ; and

(d) if so, the reasons therefor ; -